Anneurre 6

Name of the corporate debtor: M/s. Sevenn Protective Fabrics Private Limited; Date of commencement of CIRP: 13.08.2025 (order received on 13.08.2025)

NCLT order IA liq4(AHM)2025 in C. P. (LB) No.2 of 2024 dated 13.08.2025 (order received on 13.08.2025)

List of creditors as on: 16/10/2025

List of Employees														
		Name of authorised representative, if any	Name of employee	Details of o	laim received	Details of claim admitted								
	SL No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	1													
	2						NIL							
	3													
	- 4													